

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP/~~TCP~~/~~CSP~~/~~CSA~~/~~TESP~~/~~TCSA~~/NO. 570 / (MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: M/s. Kotak Mahindra Bank Ltd.  
v/s.

Aditya Gyomaique India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: \_\_\_\_\_ OF THE  
~~Companies Act 1956/2013~~/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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Order

TCP 570/I&BP/NCLT/MB/MAH/2017

None present. List this matter on 1.8.2017

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)